SI.	1991-96	SI.	1996-97	
No.		No.		
	Instance	<del>_</del>	Instance	,

4. Victimsation of those who wrote open letters to the then Prime Minister, Shri P.V. Narasimha Rao, praying for instituting a probe to investigate the above wrongs.

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Shielding the accused officrs of Kendriya Vidyalaya Sangathan and not ordering any probe even after an assurance in the Rajya Sabha.

### (II) The Committee will comprise of the following

- Ex-Professor, N.C.E.R.T.
- Director (UT)

Department of Education

- (III) The terms of reference of the Committee will be as under:-
- (i) To look into the allegations of administrative and financial irregularities by the authorities (Chairman and Vice-Chairman. KVS) and Officers of KVS during 1991 to 1997.
- (ii) The enquiry above should be confined to the allegations made by Shri Shiv Charan Singh. M.P. Vide his note dated 2,4. 1998 submitted to Hon'ble Human Resource Minister.

#### Affairs of Lalit Kala Academy

2246. SHRIMATI CHANDRA KALA PANDEY: Will the Minister of HUMAN RESOURCE

DEVELOPMENT be pleased to state:

- (a) whehter it is a fact that Ministry of Resoruce Human Development, Department of Culture had deputed two different teams i.e., administrative enquiry and special audit team in July, 1996 to look into the affairs of Lalit Kala Academy;
- (b) whether it is also a fact that the Human Resource Development Minister had asssured the House to place the said reports on the Table of Parliament;
- (c) whether the said report have been placed on the Table of Parliament;
  - (d) if so, when; and
  - (c) if not, when these would, be placed?

#### MINISTER **HUMAN** THE RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

- (b) No, Sir. There was no assurance from the Government that the enquiry report/special audit report will be placed on the Table of the House. The Assurance given by the then HRM is limited to following:
- "About the administrative report I will consider whether it is to be published or not but the action taken will be brought to the notice of the Hon'ble House.
  - (c) to (c) Docs not arise.

# **Setting up of Sports Schools**

2247. SHRI **SATISHCHANDRA** SITATIAMPRADHAN: SHRI RAJANATH SINGH SURYA: Will the Minister of HUMAN DEVELOPMENT RESOURCE pleased to state:

(a) whether Govrnment's attention has been drawn to the news report published in the Hindustan Times dated November, 1998 under the caption "Centre plans to set up 20 Sports Schools";

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- (b) if so, Government's reaction to the observations made therein;
- whether functioning of existing schools has been reviewed and found satisfactory;
- (d) what are the grounds for selection of sites for these schools;and
- (c) The details of action plan finalised for the current year and the Ninth Five Year Plan period, with special reference to Maharashtra and the number and locations finalised for setting up of sports schools?

MINISTER OF THE, HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b). Yes, Sir. A scheme for setting up of one sports school in each State/UT. is presently under formulation. A bill to rbing 'Sports' from the State List to the Concurrent List of the Constitution was introduced in the Rajya Sabha and the matter is being pursued with State Governments.

The news report also refers to certain schemes which are implemented 'by the Sports Authority of India like National Sports Talent Contest (NTSC) Scheme, Special Area Games Centres, Sports Authority of India Training Centres and Army Boys Sports Company (ABSC) Scheme. These on-going schemes are meant for spotting and nurturing sports talent in the country.

(c) to (e): No sports school has been set up so far by the Department of Education under the proposed Scheme.

Details regarding the location etc. of such schools will be decided after the approval of the Scheme.

#### Establishment of Central University Haflong and Diphu Campus in **Government Colleges**

- 2248. SHRI PRAKANTA WARISA: the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the grievances of the people for establishment of Central University Diphu Campus in Haflong and Government Colleges under Silcher Central University in Assam;
  - (b) if so, the details thereof;
- (c) the details of effective measures being taken or proposed to be taken by Government to set up the same; and
  - (d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) A representation had been received in this Department which was referred to the Assam University for consideration. It is for the Assam University to take further decision in this regard.

(d) Does not arise.

# उत्तर प्रदेश के पहाड़ी क्षेत्र में आई.टी.आई.और पोलिटेक्रीक सेन्टर

- 2249.श्री राजनाथ सिंह: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि उत्तर प्रदेश के पहाड़ी क्षेत्र में आई.टी.आई.और पोलिटेक्रीक सेन्टरों की संख्या बहुत कम है,यदि हां,तो इसके क्या कारण
- (ख) नौवीं पंचवर्षीय योजना के दौरान इन जिलों के ग्रामीण क्षेत्रों में आई.टी.आई.और पोलिटेक्रीक सेन्टर खोलने के लिए सरकार द्वारा क्या-क्या कदम उठाये जा रहे हैं:और
- (ग) सरकार अलमोडा जिले के बासोट, भंडार खोला तथा क्षेत्रों में कब तक आई.टी.आई.और पोलिटेक्रीक सेन्टर खोलने का विचार रखती हैं?